

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL(SZ), CHENNAI

ORIGINAL APPLICATION NO: 169 OF 2023(SZ)

Suo Moto : Applicants
Vs.
State of Kerala and others : Respondents

REPORT FILED BY THE 7TH RESPONDENT IN THE ABOVE CASE

I, Narayana Naik. V, S/o. Koraga Naik , aged 54 years, Secretary of the Mangalapady Grama Panchayat, residing at Bela, Kasargod District do solemnly affirm and state as follows:

1. I am the Secretary of the Mangalapady Grama Panchayat and I am aware of the facts affirmed by me in this report. I am swearing to this report based on the best of my knowledge, information and belief and facts revealed from the records. The report is filed as directed by this Honourable Tribunal.
2. It is respectfully submitted that Mangalpady Grama Panchayat is collecting Non-Bio Degradable waste from the houses and establishments through Haritha karma Senna. This Panchayath is having nearly 1 lakh Population and lots of shops and Flats in Uppala Town, and other areas of Panchayat. Hence a huge quantity of plastic and other waste are collected dally by Haritha karma Sena.

The Panchayat has executed an agreement with an agency named "Green Worms Eco Solutions" dated 12.07.2024 to co-ordinate the Haritha Karma Sena and to lift the legacy waste from Kubanoor MCF and various mini MCF kept in different parts of Panchayath. Now the Green Worms Eco Solutions lifted 28 tons of legacy waste during July 2024 and 49.3 tons of legacy waste during August 2024. The legacy waste from the Kubanoor MCF is almost cleared. The remaining old accumulated garbage dumped in Kubanoor plant will be removed implementing Bio-Mining Project with an estimated cost of 2.00crore. With this end in view after the floating of E-Tender, the Tender submitted by MC Kutty, Engineering Company, Kozhikode is accepted and a letter of acceptance dated 10.07.2024 is forwarded to the successful tenderer. Accordingly the successful Tenderer has executed an agreement on 27.08.2024 as per agreement No. AE.LSGD/MGP/01/2024-25 and agreed to complete the Bio-Mining work before 31.03.2025. All the earnest efforts will be made by this respondent to bring out a solution to this perennial problem.

3. Therefore, it is most respectfully prayed that this Honourable Tribunal accept this affidavit and pass necessary orders.

All the facts stated above are true and correct to the best of my knowledge and belief.

Dated this the 29th day of August, 2024.



[Handwritten Signature]
29/08/2024

Deponent *Narayana Naik*
Secretary
Mangalpadu Grama Panchayath
P.O. Uppala, Pin - 671322

Solemnly affirmed and signed before me by the deponent, whom, I know, on this the 5th day of August, 2024 in my office at Mangalpadu.